

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

18

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22-12-2020 AT 10.30 A.M THROUGH
VIDEO CONFERENCING:**

**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)**

APPLICATION NUMBER :
PETITION NUMBER : CP/37/2018
NAME OF THE PETITIONER(S) : FRESCO PELLI SPA
NAME OF THE RESPONDENT(S) : FUTURE PELLI INDIA PVT LTD & 5 OTHERS
UNDER SECTION : 241/242 OF CA, 2013

ORDER

Learned Counsel Ms. Vidya for the Petitioner is present.

Learned Counsel Mr. K. Moorthy for R2, R3 and R6 is present.

At request of the Respondent counsel, matter is adjourned to **11.02.2021** for hearing.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)
MEMBER (JUDICIAL)